

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00309/2018

Tuesday, this the 3rd day of April, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

P.Raja
 Track Maintainer, SSE.PWay,
 Kottayam, Changanacherry
 Southern Railway
 Trivandrum Division, Trivandrum-8 **Applicant**

(By Advocate – Mr.Siby J Monippally)

V e r s u s

1. Union of India rep. By
 General Manager
 Southern Railway, Park Town
 Chennai – 3
2. The Divisional Personnel Officer
 Southern Railway, Madurai Division
 Madurai-1
3. The Chief Medical Superintendent
 Southern Railway, Trivandrum Division
 Trivandrum – 8
4. The Chief Medical Director
 IVth Floor, Moore Market Complex
 Southern Railway, Park Town
 Chennai – 600 003 **Respondents**

(By Advocate – Mr.Sunil Jacob Jose)

This Original Application having been heard on 3.4.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.U.Sarathchandran, Judicial Member

Applicant is aggrieved by non-consideration of Annexure A-3 representation requesting for a Medical Board to re-examine him in relation to the injury he sustained on his left thumb. Applicant states that being a Track Maintainer he is not in a position to lift hammer and other heavy equipments for performing his duties as Track Maintainer.

2. After hearing the applicant's counsel, Shri.Siby J Monipally and the learned standing counsel for the Railways for some time, we are of the view that the Original Application can be disposed of at the admission stage itself by issuing a direction to respondent no.4 to consider Annexure A-3 representation and to take a decision thereon within a time frame set by this Tribunal. Accordingly, the Original Application is disposed of with a direction to the respondents to consider Annexure A-3 representation and pass appropriate orders.

3. As regards the request for regularisation of 77 days leave which finds a place in relief no.2, respondent no.4 is directed to take a suitable decision. The above exercises shall be completed within one month from the date of receipt of a copy of this order.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

List of Annexures

Annexure A-1 - A photostat copy of the order dated 7.9.2016 issued by Senior Divisional Engineer

Annexure A-2 - A photostat copy of the order dated 15.9.2016 issued by Chief Medical Superintendent

Annexure A-3 - A photostat copy of the representation dated 10.1.2017 submitted to Chief Medical Director.

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